

ITEM NO.113

COURT NO.8

SECTION XVIA

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 4817-4851 OF 2002

JAMMU RURAL BANK

Appellant (s)

VERSUS

MOHD. DIN & ORS.

Respondent(s)

(With office report )

WITH Civil Appeal NO. 4852-4854 of 2002

(With office report)

SLP(C) NO. 4901 of 2006

(With appln. for c/delay in filing SLP and office report)

Date: 06/08/2008 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM

HON'BLE MR. JUSTICE AFTAB ALAM

For Appellant(s)            Mr. Raju Ramachandran, Sr. Adv.  
   Mr. G.M. Kawoosa, Adv.  
   Mr. N. Ganpathy, Adv.

For Respondent(s)         Mr. S. Mehdi Imam, Adv.  
   Mr. Anis Suhrawardy, Adv.

RR-Ex-Parte

UPON hearing counsel the Court made the following  
ORDER

Mr. Raju Ramachandran, learned senior counsel appearing on  
behalf of the appellants, commenced his arguments at 2.50 p.m. and  
concluded at 3.30 p.m.

Arguments concluded.

Judgment reserved.

(Hemalatha Mohan)         (Phoolan Wati Arora)  
Sr. P.A.                             Court Master